

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3520
ANSWERED ON:15.12.2006
VOLUNTARY RETIREMENT SOUGHT BY OFFICIALS IN SBI
Mohite Shri Subodh

Will the Minister of FINANCE be pleased to state:

- (a) whether a large number of officers of State Bank of India(SBI) have sought voluntary retirement;
- (b) if so, the details thereof alongwith the reasons therefor; and
- (c) the steps taken by the government for providing good working conditions in SBI?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a) & (b):- State Bank of India (SBI) introduced an exit option scheme for officers with effect from 29th April 2005 and withdrawn the same with effect from 1st November 2006. Out of a total strength of 58,660 officers in SBI, the bank relieved 4068 officers.

As reported by SBI the major reasons for seeking voluntary retirement are, losing chance(s) for promotion to the next grade/scale, health grounds, personal reasons and unsuitable place of posting.

(c) The service conditions of SBI employees are comparable with those of the nationalized banks. The working conditions in SBI have further improved on account of computerization and automation.